

**SCHEDULE-I
FORMA
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India(Voluntary Liquidation) Regulations,2017)

**For Attention of the Stakeholders of Hellmann Transportation
India Private Limited**

1	Name of Corporate Person	Hellmann Transportation India Private Limited
2	Date of Incorporation of Corporate Person	20 th June 2011
3	Authority Under which corporate person is Incorporated /registered	Registrar of Companies, NCT of Delhi & Haryana
4	Corporate Identity Number /Limited Liability Identification Number of Corporate Person	U60200HR2011PTC043238
5	Address of the Registered Office and Principal Office (if any)of Corporate Person	1st Floor, Infotech Centre, 14/2 Old Gurgaon Delhi Road, Udyog Vihar Gurgaon- 122016, Haryana, India
6	Liquidation Commencement date of Corporate Person	27 th September 2019
7	Name ,Address , Email Address, Telephone Number and the Registration Number of the Liquidator	Name-Gurvinder Singh Sarin Address : SCO 186 - 187, FF Sector-17-C, Chandigarh -160017 Email Address: ip41ibbi@gmail.com Registration No. IBBI/IPA-002/IP-N00072/2017-18/10170 Tel:+91-9814685649
8	Last Date for Submission of Claims	26 th October 2019

Notice is hereby given that the Hellmann Transportation India Private Limited has commenced voluntary liquidation on 27th September 2019.

The stakeholders of Hellmann Transportation India Private Limited are hereby called upon to submit a proof of their claims, on or before 26th October 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 27th September 2019

Place: Chandigarh


G. S. SARIN

Sd/-

Gurvinder Singh Sarin
Liquidator